Annexure-6

Name of the corporate debtor: Brahmaputra Galvochem Private Limited; Date of commencement of liquidation: 13/10/2023; List of stakeholders as on: 12/12/2023

List of operational creditors (other than Workmen, Employees and Government Dues)

	(Amount in ₹)														Amount in ₹)
		Identification No.	Details of claim received								contingent	of any		of claim	Remarks, if any
•			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	covered by	% share in total amount of claims admitted		mutual dues, that may be set off	3	under verificatio n	
	Saurabh Agarwal & Associates	ABJPA9983C	05-01-2023	29,500.00	29,500.00	Professional Fee	NIL	NA	NIL	100.00%	NIL	NIL	0.00		Since no claim has been submitted in the Liquidation Process by the stakeholder, the claim of the Stakeholder admitted during the CIRP Process of the Corporate Debtor is deemed to be submitted under section 38 of the IBC, 2016. Accordingly the same has been admitted in the Liquidation Process.
				29,500.00	29,500.00					100.00%			0.00		